

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 33897/2014

(Arising out of impugned final judgment and order dated 02/09/2014
in LPA No. 533/2014 passed by the High Court Of Delhi At New Delhi)

ST SOLDIER MODERN SENIOR SECONDARY SCHOOL

Petitioner(s)

VERSUS

REGIONAL PROVIDENT FUND COMMISSIONER

Respondent(s)

Date : 28/01/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.Y. EQBAL

HON'BLE MR. JUSTICE R.K. AGRAWAL

For Petitioner(s)

Mr. R.K. Raizada, Sr.Adv.

Mr. Vivek Gupta,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(Sukhbir Paul Kaur)
Court Master

(Indu Pokhriyal)
Court Master